ITR-8

INDIAN INCOME TAX RETURN

[Return for Fringe Benefits]
(Please see rule 12 of the Income-tax Rules,1962)
(Also see attached instructions)

Assessment	Year

2 0 0 9 - 1 0

art A	Name	GENERAL						PAN					
	Ivanie								1 1	ı	1 1	ı	1 1
	Is thei	e any change in the compar	y's name? If yes, pl	ease fui	rnish the ol	d name							
PERSONAL INFORMATION	Flat/D	oor/Block No	Name Of Premises	/Buildi	ng/Village			Date o			n/inco	rporat	ion
AL INFOF	Road/	Street/Post Office	Area/Locality					Status if a pu write (- Wr	compa	iny		
PEKSON	Town	City/District	State			Pin code		compa define the Co write 8 If dom	nny w d in s ompar 8 if ot nestic	rite 7 section ny Ac thers	(as a 3 of t), and		
Ī	Email	Address		(ST	D code)-Ph	one Number	1 1	(Tick)	ĀΊ				
	Design	ation of Assessing Officer	Area	Code	AO Type	Range Code	AO No	Return (Enter	Code)				
	Wheth	ner original or Revised retu	rn? (Tick) ☑		☐ Orig	ginal	1	☐ Re			,	/1	
		ed, then enter Receipt No and Do DD/MM/YYYY)	ate of filing original								/ /		
SOL	Res	idential Status (Tick) ☑	☐ Reside	ent	□ No	n-Resident	□ R	esident	but l	Not O	rdinar	ily Re	sident
FILING STATUS	In the	case of non-resident, is ther	e a permanent estal	olishme	nt (PE) in 1	ndia (Tick) 🗹	☐ Yes					No	
FILI		er this return is being filed please furnish following inf		assesse	e? (Tick) ☑	☐ Yes			□ N	0			
-	(a)	Name of the representative	;										
	(b)	Address of the representat	ive										
	(c)	Permanent Account Numb	er (PAN) of the rep	resenta	itive								
	Are y	ou liable to maintain accour	nts as per section 44	AA?	(Tick)	□ Yes		D					
	Are yo	ou liable to audit under secti	on 44AB? (Tick	:) V	☐ Yes	□ No,	If yes, f	urnish	follov	wing i	nform	ation-	
	(a)	Name of the auditor signin	g the tax audit repo	rt									
-	(b)	Membership no. of the au	litor										
	(c)	Name of the auditor (prop	rietorship/ firm)										
	(d)	Permanent Account Numb	er (PAN) of the pr	oprieto	rship/ firm								
	(e)	Date of audit report.											
Offi	ce Use (Only						For O	ffice l	Use On	ıly		
								Receip	ot No				
								Date					
								Seal a	nd Sio	nature	of rece	ivino 1	fficial

PART-B

Par	t B	Computation of Fringe Benefits	and fringe	bene	fit tax										
	1	Value of fringe benefits													
		a for first quarter		1a											
X		b for second quarter		1b											
ΓT/		c for third quarter		1c											
EFI		d for fourth quarter		1d											
EN		e Total fringe benefits (1a + 1b + 1c + 1d) (a	ulsa 24 iv of	Sche	dule-FR)					1e					
GE E	2	Fringe benefit tax payable [30% of 1e]		Bene						2					
Ž	3	Surcharge on 2								3					
D EI		· ·			(2 + 2)					4					
AN		Education cess including secondary and higher	education	cess)II (2 + 3)					5					
TTS	5	Total fringe benefit tax liability (2 + 3 + 4)								3					
NEF	6	Interest payable		1 -	T										
BE		a For default in payment of advance tax (section115WJ (3))		6a											
(GE		b For default in furnishing the return (section	n 115WK)	6b											
COMPUTATION OF FRINGE BENEFITS AND FRINGE BENEFIT TAX		c Total interest payable								6c					
OF I	7	Aggregate liability (5 + 6c)								7					
NO	8	Taxes paid													
A TI(a Advance fringe benefit tax(from Schedule-1	\overline{FRT})	8a	<u> </u>										
Ţ		b On self-assessment (from Schedule-FBT)	<i>D1</i>)	8b											
ME		c Total Taxes Paid (8a + 8b)		OD						8c					
ŏ	0	` ′	0)							9					
		Tax Payable (Enter if 7 is greater than 8c, else enter	-							[
		Refund (enter If 8c is greater than 7, else enter 0) also			ount detail:	s in S	chedu	le-BA	1 1	10				1 1	
9		Enter your bank account number (mandatory in													
REFUND		Do you want your refund by Cheque, or				our b	oank	account	? (tick	as app	licable	Ø)			
RE		In case of direct deposit to your bank account g					_			_	~ •			l ~	
	MIIC	CR Code		Type	of Accoun	1t (tic	ek as c	ıpplicable	2 ⊿)	<u> </u>	Saving	gs		Curi	rent
that 1961	the a l, in the ing the	son/ daug / declare that to the best of my knowledge and belia amount of fringe benefits and other particulars shown respect of fringe benefits chargeable to income-tax this return in my capacity as and I am Date	ef, the infor wn therein a for the pre	matic are tru vious	n given in lly stated a year relev	ant to	re in the urn a	and the accordar assessm	sched nce wit ent yea tit.	ules th th the	iereto i provisi	s cor	of the Ir	come-	tax Act,
Fringe benefit	1 2	Are you having employees based both in and or If answer to '1' is yes, are you maintaining separate to the sep	ıtside India	ı? If y	es write 1	, and				ratio	3a 3b				
		c Total number of employees													
	1	C 1 oral number of employees									3c				

ichedule FB Computation of value of fringe benefits

	lule	Computation of value of fringe benefits					
	Sl. No.	Nature of expenditure		Amount/value of expenditure*	Percent -age	V	alue of fringe benefits iv= ii x iii ÷ 100
		i		ii	iii		iv
		Free or concessional tickets provided for private journeys of employees or their family members (the value in column ii shall be the cost of the ticket to the general public as reduced by the amount, if any, paid by or recovered from the employee)	1ii		100	1iv	
		Any specified security or sweat equity shares [Sections 115WB(1)(d)] [Difference between the fair market value on the vesting date and amount recovered from or paid by the employee] and contribution to an approved superannuation fund for employees (in excess of one lakh rupees in respect of each employee)	2ii		100	2iv	
ľ	•	Entertainment	3ii		20	3iv	
ĺ	4	Hospitality in the business other than business referred to in 4b or 4c or 4d	aii		20	aiv	
f		b Hospitality in the business of hotel	bii		5	biv	
		c Hospitality in the business of carriage of passengers or goods by aircraft	cii		5	civ	
		d Hospitality in the business of carriage of passengers or goods by ship	dii		5	div	
		Conference (other than fee for participation by the employees in any conference)	5ii		20	5iv	
	6	Sales promotion including publicity (excluding any expenditure on advertisement referred to in proviso to section 115WB(2)(D)	6ii		20	6iv	
Ī	-	Employees welfare	7ii		20	7iv	
,	8	Conveyance, in the business other than the business referred to in 8b or 8c or 8d	aii		20	aiv	
		b Conveyance, in business of construction	bii		5	biv	
		Conveyance in the business of manufacture or production of pharmaceuticals	cii		5	civ	
		d Conveyance in the business of manufacture or production of computer software	dii		5	div	
	9	Use of hotel, boarding and lodging facilities in the business other than the business referred to in 9b or 9c or 9d or 9e	aii		20	aiv	
		Use of hotel, boarding and lodging facilities in the business of manufacture or production of pharmaceuticals	bii		5	biv	
		Use of hotel, boarding and lodging facilities in the c business of manufacture or production of computer software	cii		5	civ	
		Use of hotel, boarding and lodging facilities in the d business of carriage of passengers or goods by aircraft	dii		5	div	
		e Use of hotel, boarding and lodging facilities in the business of carriage of passengers or goods by ship	eii		5	eiv	
	10	Repair, running (including fuel), maintenance of motor cars and the amount of depreciation thereon in the business other than the business of carriage of passengers or goods by motor car	aii		20	aiv	
		Repair, running (including fuel), maintenance of motor cars and the amount of depreciation thereon in the business of carriage of passengers or goods by motor car	bii		5	biv	
		Repair, running (including fuel) and maintenance of aircrafts and the amount of depreciation thereon in the business other than the business of carriage of passengers or goods by aircraft	11ii		20	11iv	
	12	Use of telephone (including mobile phone) other than expenditure on leased telephone lines	12ii		20	12iv	
	13	Maintenance of any accommodation in the nature of guest house other than accommodation used for training	13ii		0	13iv	
-		purposes Festival celebrations	14ii		20	14iv	
-		Use of health club and similar facilities	15ii		50	14iv	
ŀ		Use of any other club facilities	16ii		50	16iv	
		ese of any other club facilities				1010	

VALUE OF FRINGE BENEFITS

17	Gifts	17ii		50	17iv	
18	Scholarships	18ii		50	18iv	
19	Tour and Travel (including foreign travel)	19ii		5	19iv	
20	Value of fringe benefits (total of Column iv)				20iv	
21	If answer to '1' of Schedule-FBI is no, value of fringe ben	efits ((same as20iv)		21iv	
22	If answer to '2' of Schedule-FBI is yes, value of fringe ben	efits	(same as20iv)		22iv	
23	If answer to '2' of Schedule-FBI is no, value of fringe bene (20iv x 3a of Schedule-FBI ÷3c of Schedule-FBI)	efits			23iv	
24	value of fringe benefits(21iv or 22iv or 23iv as the case ma	y be)			24iv	
	\$16 4. (2) (C. L. J. L. EDI 4 41 ("		1" 4 . 10" 41 . 1	1 C	 ·	. 4 . * 1 C T 1*

*If answer to '2' of Schedule-FBI is yes, enter the figures in 1ii to 19ii on the basis of books of account maintained for Indian operation.

SI No	Name of Bank & Branch	BS	SSR Code Date of Deposit Serial Number of (DD/MM/YYYY) Challan				of	Amount (Rs)		
i										
ii										
iii										
iv										
v										